

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

(IB)-565 (ND)/ 2017

CORAM:

PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.01.2018

NAME OF THE COMPANY: Naveen Chandok Vs. Jan Aahar Pvt.Ltd.

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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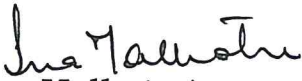
Present: Mr. Arbind Kumar Garg, Advocate for the Respondent

ORDER

Ld. Counsel for the Respondent submits that he has filed his reply just today. Copy has been supplied to the Ld. Counsel for the Petitioner in Court. Re-notify this case for final arguments for disposal on 29th January, 2018. ✓

-S-d-1

(Deepa Krishan)
Member (T)


(Ina Malhotra)
Member (J)